

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
STARRED QUESTION NO.252
TO BE ANSWERED ON 3RD AUGUST, 2022**

SURPLUS STOCK OF RICE WITH STATES

***252. SHRI ANUBHAV MOHANTY:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is aware of the MoU stating that the surplus stock of rice which is in excess of allocation in favour of the States under Targeted Public Distribution System and other welfare schemes are to be handed over to the Food Corporation of India (FCI);**
- (b) if so, whether the Government is aware that the FCI has refused to receive any parboiled rice in the current year (KMS 2021-22) from the State of Odisha and if so, the details thereof; and**
- (c) the quantity of surplus rice received by the FCI from Odisha during the last five years, year-wise?**

**A N S W E R
MINISTER OF COMMERCE & INDUSTRY, CONSUMER AFFAIRS, FOOD
& PUBLIC DISTRIBUTION AND TEXTILES
(SHRI PIYUSH GOYAL)**

(a) to (c): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE
STARRED QUESTION NO.252 FOR ANSWER ON 03.08.2022 IN THE LOK
SABHA.**

(a): In the Memorandum of Understanding (MoU) signed between Government of India and State Governments, a clause stipulates that –

“if the stocks of the rice procured by the State Govt. exceeds its allocation under TPDS and OWS, such excess stocks shall be handed over to FCI by the State Government. However, FCI shall have the option to specify whether such excess rice that would be handed over to FCI for central pool by the State Govt. shall be in the form of raw rice or Parboiled rice to meet overall consumption requirement of the country.....”.

(b): Due to burgeoning stock level of parboiled rice in central pool, it was informed to the States that FCI will not be in position to accept parboiled rice during KMS 2021-22. However, States can procure parboiled rice for consumption within the State. However, on the request of Government of Odisha, Government of India has allowed Odisha for delivery of 6.05 LMT of fortified parboiled rice to FCI during KMS 2021-22. As on 28.07.2022, Government of Odisha has delivered 5.52 LMT fortified par-boiled rice.

(c): The details of surplus rice delivered to FCI by the Government of Odisha for Central Pool during the last five years is as under:-

KMS	Surplus rice delivered to FCI (in LMT)
2016-17	16.09
2017-18	12.39
2018-19	17.84
2019-20	17.21
2020-21	18.99
